


18.  
14.9.1993

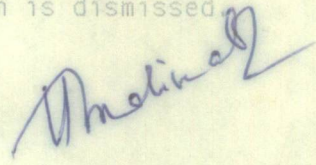
RA 291/93 in  
OA 1747/88

Naterpal Singh  
vs.  
Union of India

Present : Shri M. K. Gaur for Shri V. P. Sharma,  
counsel for the petitioner.

Learned counsel present for the petitioner  
submitted that this review petition does not now  
survive. Hence, the review application is dismissed.

  
( S. R. Adiga )  
Member (A)

  
( V. S. Malimath )  
Chairman

as